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Title: Need to review the decision to reject the Jeevan Reddy Committee Report to repeal Armed Forces (Special) Powers Act (AFSPA), 1958.

DR. THOKCHOM MEINYA (INNER MANIPUR): Madam, you may kindly remember that I have mentioned this particular issue on 25th February during this Session to urge the Union Government to repeal the infamous Armed Forces (Special) Powers Act, 1958.

Madam, as you know, four Commissions/Committees have recommended repeal of this Act but recently the Union Home Ministry has recommended to reject the recommendation of the Report of the Justice Jeevan Reddy Committee.

This particular Act is now in application in the State of Jammu and Kashmir and the other North-Eastern States of India. The effect is so huge that many people have been killed in fake encounters and also many people have disappeared. If once this particular Committee's Report is rejected by the Home Ministry, I am afraid things shall turn from bad to worse and I, very respectfully, want to suggest the Government that they should reconsider this. In this connection, I would like to urge the Union Government to immediately intervene and direct the Ministry of Home Affairs to reconsider its decision to reject the Report of the Jeevan Reddy Committee in public interest and immediately repeal the Armed Forces (Special) Powers Act, 1958. Thank you, Madam.